

from him: what was the main reason for shortage of power in so many States which are mainly producing thermal power and not hydro-electric power?

**SHRI VIKRAM MAHAJAN:** I have said in my statement that it is one of the main reasons. I did not say that this was the only reason. The other reasons are: In 1976-77, the capacity utilisation of the thermal stations was to the tune of 55 per cent. This was the All-India figure. In the last three years, it has gone down to about 45 per cent., So, 10 per cent slippage has occurred in most of the States.

States have to construct new thermal power stations and slippage in these stations in the last three years is as follows:

In 1977-78, the target was for 2596 MW. But the actual commissioning was 1475. So, the slippage was to the tune of 640 MW. In 1978-79, the target was 3857 MW and the actual commissioning was 1522 MW. Slippage was 835 MW.

Similarly, last year 2,813 MW was the target. The actual commissioning was only 857 MW. Again the slippage was there. This is another factor. Then the third factor is that the State Electricity Boards delay placing of order and at the same time there are differences between the BHEL and the State Electricity Boards and that is why the delay occurs. So, these are some of the other factors as to why power shortage is there.

**श्री शिव कुमार सिंह ठाकुर :** अध्यक्ष जी, माननीय मंत्री जी ने जो स्टेटमेंट दिया है, उसके अनुसार 1982-83 के दौरान ऊर्जा को बढ़ा कर 166 बिलियन युनिट की वृद्धि की जानी है और यह भी बताया है कि 1980-85 के दौरान 19903 मेगावाट की नई उत्पादन क्षमता की अभिवृद्धि की जाने की आशा है। मैं आपके माध्यम से मंत्री महोदय से यह जानना चाहता हूँ कि मध्य प्रदेश में कहां-कहां पर आप नए पावर स्टेशन बनाने जा रहे हैं ?

**SHRI VIKRAM MAHAJAN:** In Madhya Pradesh thermal power stations under construction are at Satlura which will generate approximately 420 MW, Korba West 210 MW,

Korba West second Unit which will make it over 400 MW, Korba West third and fourth units will be commissioned later (Interruptions). And the hydel stations that we are going to construct are Bodhghat Units 1, 2, 3 and 4 each of 125 MW.

**SHRI RAM GOPAL REDDY:** Sir, the coal reserves are not unlimited. According to one estimate they are not going to last for more than 50 years or 100 years, and we have to depend upon other sources of energy. I want to know whether the hon. Minister is going to consider construction of hydro-electric projects in snow-bound Himalayas and tapping of solar energy.

**SHRI VIKRAM MAHAJAN:** Yes, Sir. We are working for both the sectors.

**श्री नारसिंहे राय :** अध्यक्ष महोदय, पूरे देश में बिजली की मांग और पूर्ति में भयावह अंतर हो गया है, उसको देखते हुए क्या सरकार विचार करेगी कि पूरे देश में जो बची-खुची प्राइवेट बिजली कंपनियां हैं और प्रदेशों में जो विद्युत् बोर्ड है उसके संचालन और नियंत्रण को भारत सरकार अपने हाथ में ले ले ?

**SHRI VIKRAM MAHAJAN:** Sir, there are hardly any private companies which are supplying power to the public sector. We are allowing only captive units to the industrial sector. That is the only permission given. Therefore is no question of taking over of new power stations from the private sector.

So far as the State Electricity Boards are concerned, this is a matter between the States. If they are willing to hand over, we have no objection but otherwise, we have tried to raise this issue earlier. But most of the States are objecting to it.

**Royalty to West Bengal for Collieries**

\*432. **SHRI BASUDEB ACHARYA:** Will the Minister of ENERGY AND COAL be pleased to state:

(a) the amount to be paid to the Government of West Bengal as royalty for collieries; and

(b) reasons for delay in paying the said amount?

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):** (a) and (b). Amount of royalty on coal to be paid to the Government of West Bengal by the coal companies is as follows:

*Eastern Coalfields Ltd:* Royalty dues for the quarters ending 31st December, 1979 and 31st March, 1980 have been paid in full.

*Bharat Coking Coal Ltd.:* Dues upto 1979 have been cleared. For the quarter ending March, 1980, Rs. 4,78,157.50 is due which is expected to be paid very shortly.

As the amount equal to the royalty is added to the pithead price of coal and collected from the consumers, there are some delays involved in collecting the amount and depositing the same with the State Government.

**SHRI BASUDEV ACHARYA:** The Minister has stated in his reply that only Rs. 4,78,157.60 is due but according to the Government of West Bengal, the amount lying with the Central Government as royalty is much more than what has been stated here. It is about Rs. 13 crores. So, will the Minister kindly clarify the position?

**SHRI VIKRAM MAHAJAN:** There is a dispute over certain amounts. For example, the West Bengal Government wants royalty also on the consumption of coal in the coalfields themselves. That comes to about Rs. 30 lakhs per annum. The legal opinion given to us is that it is not due, but the West Bengal Government does not agree. West Bengal is also claiming another sum of Rs. 4 crores. These are only minor items. So far as my information goes, an amount of Rs. 13 crores is not due as mentioned by the hon. Member.

**SHRI BASUDEV ACHARYA:** May I know whether the Central Government have received representations from the West Bengal Government regarding the raising of royalty on coal, whether any decision has been taken to increase the same, and if so, the details thereof?

**SHRI VIKRAM MAHAJAN:** The West Bengal Government has asked for the raising of royalties, but that would raise the price of coal approximately by Rs. 16 to Rs. 20 per tonne, incidentally raising the prices of other commodities also. There is a discussion going on at present. The matter is under consideration, and we will take a decision very soon on this.

#### Major and Medium Irrigation Projects of Tribal Sub-Plan Area of Orissa.

\*434. **SHRI GIRIDHAR GOMANGO:** Will the Minister of IRRIGATION be pleased to state:

- (a) the major and medium irrigation project reports of tribal sub-plan areas of Orissa still pending for clearance by Central Water Commission;
- (b) the reasons for delay in clearance of the reports of the projects by the Central Water Commission, if any;
- (c) the names of the projects likely to be cleared by the Central Water Commission for inclusion in the current financial year; and
- (d) the projects ready for clearance for next financial year, if any?

**THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY):** (a) to (d). A statement is laid on the table of the Sabha.

(a) The new major and medium irrigation projects in the tribal Sub-plan area of Orissa, received from the State Government, and which are yet to be cleared by the Planning Commission, are as follows:

#### Major Projects

- (i) Bhimkund multipurpose project.
- (ii) Subernarekha Irrigation Project.
- (iii) Irrigation Project.

#### Medium Projects

- (i) Badanala irrigation project.